

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.10 of 2021 (SZ)

&

O.A.No. 91 of 2021

IN THE MATTER OF:

G. Devarajan, Arumbakkam,
Chennai.

..

Appellant(s)

-versus-

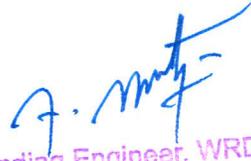
State of Tamil Nadu

Rep. by its Chief Secretary to Govt. And Ors... Respondents

**REPORT FILED BY THE SUPERINTENDING ENGINEER, WRD,
PALAR BASIN CIRCLE, CHENNAI-5**

I, A. Muthiah, s/o. Asokan, aged about 57 years residing at "C" Block, 207, Casagrand Aristo Apartments, Nobel Street, Nanganallur, Chennai-61, do, hereby, solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, WRD, Palar Basin Circle, Chennai-5 and I am filing this report in compliance of the order


Superintending Engineer, WRD, PWD.
Palar Basin Circle,
Chepauk, Chennai-600 005.

dated 23.03.2022 and 05.04.2022 of this Hon'ble Tribunal made in the Appeal/Original Application herein.

3. It is stated that the Chief Engineer, WRD, Chennai Region, Chennai vide Letter No. DB/T.5(3)/F.NoC/Arumbakkam/2020 dated 03.10.2020 issued No objection Certificate to the Chennai Metropolitan Development Authority for planning permission for the construction of high rise commercial cum residential building group development Blocks at old SNo.249/1, 3, 4 & 5, 250/1, 2, 3, 4, 5 & 6, 251, 252/2A and T.S.No.2 Block No.4 of Arumbakkam village, Poonamallee High Road, GCC - Demarcation the TNHB land and PWD Coom river boundary along with technical remarks and from inundation point of view in condition No. 3 of the letter dated 03.10.2020 stated supra which is reproduced below:

" A minimum offset of 15metre (circular issued by the office of the Commissioner of Town & Country Planning, Chennai - 2 vide RocNo.4367 I 2019- BA2 ; 13.03.2019) should be kept devoid of any construction activities and the site should be as it is in conditions before



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filling the earth and the Cooum river width of about 118 m should be permanently provided excluding the width of buffer zone otherwise the technical opinion along with NOC of this department will be deferred without any correspondence and PWD/WRD will not be held responsible. The width of the river earmarked in the sketch should never be altered and must be maintained at all time as per Revenue records. This is mandatory and no permanent structure should be constructed to allow water to drain without causing inundation or afflux on the upstream side of the river.'

3. It is submitted that the width of the river is available as on date as per the Revenue Records pertaining to the year 1905 and also the width of the river is extended beyond the 1905 revenue records in certain parts of both in Arumbakkam and Naduvankarai village. It is also further submitted that the width of the river has not been reduced at any point along the boundary.

It is stated that the width of the river in the impugned site varies from 85.90m to 133.60 m and the river flows in part of the TNHB land in Arumbakkam village. The buffer zone of 15 m from the existing boundary of the TNHB land has been


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provided and condition No. 3 cited supra is fulfilled and no construction activities were undertaken by TNHB and will not be allowed by WRD even in future also.

4. It is further stated that pursuant to the directions of this Hon'ble Tribunal, the boundary of the River Cooum in Naduvankarai village (opposite to the backyard of the TNHB land) has been fixed by the Assistant Director of Survey and Land Records and his team based on the revenue records pertaining to the year 1905, on 04.04.2022.

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the report filed herewith and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.


Superintending Engineer, WRD
Palar Basin Circle, Chennai-5

VERIFICATION

I, A. Muthiah, s/o. Asokan, officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai-5, do verify that the submissions made from paragraphs 1 to 4 are true and correct to the best of my knowledge and from records and I signed this on this.....Day of April, 2022 at Chennai.


Superintending Engineer, WRD
Palar Basin Circle, Chennai-5

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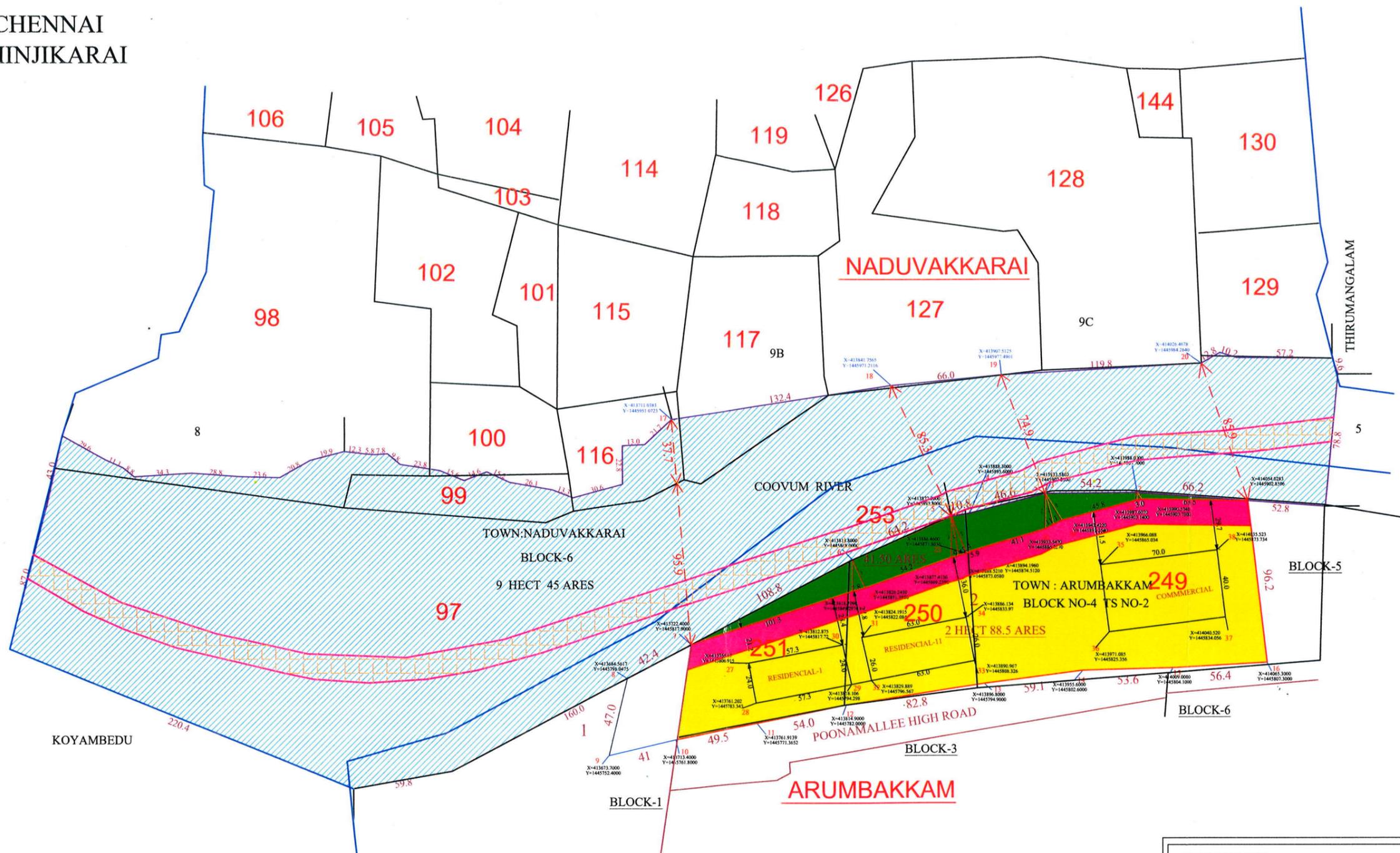
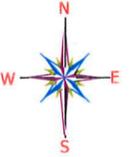
..... Respondents

Report filed by
Water Resources Department

GOVERNMENT PLEADER

COMBINED SKETCH SHOWING BLOCK NUMBER -6 OF NADUVANKARAI TOWN, 1905 OF NADUVAKARAI VILLAGE MAP & BLOCK NO 4 OF ARUMBAKKAM TOWN, 1906 OF ARUMBAKKAM VILLAGE MAP

DISTRICT : CHENNAI
TALUK : AMINJIKARAI



Boundary point	Boundary as per the year 1905 revenue records	Boundary of the river as per the DGPS survey on 4-04-2022	Variation/Expansion of river boundary
7 To 17	95.8	133.6	37.7
5 To 18	85.3	109.4	24.1
3 To 19	74.9	94.8	19.9
1 To 20	85.9	85.9	0

REFERENCE:-

- COOVUM RIVER
- TNHB LAND (2 HECT 88.5 ARES)
- COOVUM RIVER FLOWING IN TNHB LAND (41.50 ARES)
- BUFFER ZONE 15M
- BABY CANAL BOUNDARY
- * FMB OF SURVEY NUMBER 249, 250 & 251 RECEIVED FROM TAMILNADU STATE ARCHIVES

(Signature)
Superintending Engineer, WRD, PWD.
Palar Basin Circle,
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— SURVEY BOUNDARY
— VILLAGE BOUNDARY